Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Many areas of the country (North, Northwest Central and Northeast Peninsula) have experienced eight (08) or more Heat Wave (HW) days on an average per season. Compared to previous four (04) decades, there was noticeable increase in Severe Heat Wave (SHW) days over the country during the past fifteen (15) years. However, heat wave is not a notified Normal level disaster, therefore, the requisite information is not being maintained centrally by the Government.

(c) and (d) The primary responsibility to deal with heat wave situation rests with States. However, National Disaster Management Authority (NDMA) has the responsibility for laying down the policies, plans and guidelines for disaster management for ensuring timely and effective response to disaster. Accordingly, NDMA formulated guidelines on "Preparation of Action Plan - Prevention and Mitigation of Heat Wave" in April, 2016 for facilitating the States prone to heat waves to deal with disastrous heat wave situation. This was revised in 2017 and circulated to all States requesting them to prepare and modify their Heat Wave Action Plan and take necessary action accordingly.

A two-day national workshop on heat wave risk reduction through sharing of best practices and taking adequate preparedness measures for facing heat wave in 2018 was conducted on 21-22 February, 2018 at Vijaywada in collaboration with the Andhra Pradesh Government. Heat Wave prone States, Central Ministries, Indian Meteorological Department (IMD), Civil Society Organizations etc. participated in the Workshop. The Workshop guided States in the operationalization of heat wave action plans in respective States to protect communities from extreme heat and save lives.

Awareness generation about heat-wave and mitigation of its effects are conducted through social media, print-media and electronic media.

Advisory on Heat Wave 2018 has been issued to all the States for taking necessary action accordingly.

Student Police Cadet Programme

- 3753. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government proposes to launch a Student Police Cadet (SPC) Programme across the country;
 - (b) if so, the salient features of the programme; and

(c) the steps taken by Government to encourage students to understand the importance of rule of law and its role in peace, development and sustained creation of new income and employment opportunities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir.

(b) and (c) The SPC programme aims to impart values to school-going students to enable them to become responsible citizen. The programme intends to introduce a robust interface mechanism between police and students to achieve public safety in the society. The programme will lay the foundation for harmonious relationship between the police and the society, at large, for peace and social order.

The Bureau of Police Research and Development (BPR&D) has developed a National Model Syllabus for the SPC programme. BPR&D has also identified more than 30 other topics that can be taught to students of class 8th and 9th standard in various schools of the country.

Information provided by IB on naxal attack in Chhattisgarh

†3754. SHRI VIVEK K. TANKHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Intelligence Bureau (IB), an investigating agency under Ministry of Home Affairs has any set up in the naxal affected areas of Chhattisgarh for collection of secret information;
- (b) if so, the total number of secret information collected by IB during April and May, 2013 regarding movement of armed naxal parties in Bastar division, details thereof;
 - (c) details of further action taken on information collected by IB; and
- (d) whether any alert had been issued by IB regarding probable naxal attack on congress leaders in the year 2010-11, if so, the action taken thereon and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) IB has subsidiary offices in all States. Intelligence generated by IB is shared with States and CAPFs, as appropriate.

[†] Original notice of the question was received in Hindi.